

target for the last three years; and

(d) if so, the details of these public sector undertakings and the steps Government propose to take to improve their production performance?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). The details of production with percentage achievement of manufacturing Public Sector Enterprises during the last three years' period ending 31.3.1989 have been given on pages 277 to 293 of Volume I of Public Enterprises Survey 1988-89 placed on the Table of the House 15.3.1990.

(c) and (d). Comparative production achievements against targets are being reviewed by the concerned Ministries/Departments. Various steps taken by the Government to improve their production capacities are better production planning, improving capacity utilisation, reduction of downtime of plant & machinery, better product-mix, technology improvements, etc.

Quilon Railway Station

2219. SHRI S. KRISHNA KUMAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to develop the Quilon railway station as a model station;

(b) if so, the details thereof; and

(c) if not, what developmental work is proposed to be undertaken on this station during 1990-91?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

(c) The following developmental works are being undertaken during 1990-91 at Quilon Railway Station:—

- (i) Widening of M.G. Platforms No. 1. and 2.
- (ii) Provision of cover over M.G. Platform for a length of 65 Metres.
- (iii) Raising of B.G. medium level platform to high level.

[*Translation*]

Dismissal of Railway Employees

2220. SHRI SHOPAT SINGH MAKKASAR: Will the Minister of RAILWAYS be pleased to state the zone-wise number of railway employees suspended/dismissed for their involvement in railway strikes, held prior to 1982, during 1982 and after 1982?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): Information is being obtained from the Zonal Railways etc. and will be placed on the Table of the Sabha.

[*English*]

National Conference of Scientists on Science, Technology and Patent Laws

2221. SHRI P.R. KUMARAMANGALAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether the objectives of Indian Patents Act, 1970 have been achieved;

(b) whether a National Conference of Scientists on Science, Technology and Patent laws was held on 4 December, 1989 in New Delhi; and

(c) if so, the main issues discussed at the Conference and recommendations made